

F. No. 28(130)/2006/CESTAT/ Admn./2023  
Customs Excise and Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi – 110066.

Dated : 03.01.2025

**ORDER**

Hon'ble President, CESTAT is pleased to pass the following orders:

Shri Santosh Kumar Tiwari, Deputy Registrar, CESTAT, Hyderabad shall act as Head of Office (HOO), in respect of the Gazetted Officer of Class I & II services and Non Gazetted officials of this Tribunal and Controlling officer at CESTAT, Hyderabad Bench under Rule 14 of the Delegation of Financial Powers Rules 1978.

The officer, on whom the above powers are delegated, shall be responsible for correctness, regularity and propriety of the expenditure while exercising the power under GFR, and the same shall be strictly in accordance with the rules.

Shri Santosh Kumar Tiwari, Deputy Registrar, is also appointed as Central Public Information Officer (CPIO), CESTAT, Hyderabad under Right to Information Act., 2005 until further order.

*Maya*  
06/01/25

(Monika Devi)

Technical Officer (Admn.)

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Senior Member, CESTAT, Hyderabad.
3. PA to Registrar, CESTAT, New Delhi.
4. Shri Santosh Kumar Tiwari, Deputy Registrar, CESTAT, Hyderabad.
5. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
6. The Accounts officer, CESTAT, New Delhi.
7. Office copy/ Guard file/ CESTAT Website.